

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-159-2020
WITH
LD-VC-CW-206-2020**Naval K.G. School,
Repr. By its Co-ordinator,
Marvin Jose

... Applicant

Vs

Regional Provident Fund
Commissioner & Anr.

... Respondents

Ms. Shruti Bangera, Advocate for the Applicant.
Shri P.P. Singh, Advocate for the Respondents No.1 & 2.**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

The fourth respondent is said to have been served. The applicant's counsel wants the matter taken up after vacation.

Post the matter on 18.01.2021.

DAMA SESHADRI NAIDU, J.

NH